

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3652

ANSWERED ON:17.04.2000

LPG AGENCIES PETROLEUM PRODUCTS ALLOTTED BY VARIOUS OIL COMPANIES

CHELLAMELLA SUGUNA KUMARI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): the number of retail petroleum outlets and LPG agencies leased by HPCL, IOC and BPC by passing the Oil Dealers Selection Board during the last three years, year-wise and State-wise;

(b): whether these selections were made on the basis of any rules and guidelines;

(c): if so, whether it amounts to bypassing rules and guidelines of Supreme Court regarding allotment of the same;

(d): if so, the reasons therefor;

(e): whether the Government propose to convert such leases into permanent allotment;

(f): if so, the details thereof; and (g): the number of such lease agreements exceeding three years time?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (g): HPC, IOC and BPC have reported that they have not allotted any retail outlet dealerships or LPG distributorships by-passing Dealer Selection Boards during the last three years. However, as per the Government policy they have issued LOIs to the wife/next of kin of the Kargil martyrs in which the selections have not been made through Dealer Selection Boards.